

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 348/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.01.2018**

**NAME OF THE COMPANY: Aman Nath Vs. Neemrana Hotels Pvt. Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. K. Datta, Mr. Ashish Verma, Himanshu Vij and Mr.
Shantanu Parashar, Advocates

For the Respondent (s): Mr. Vivek Malik & Mr. Dhawal Jain, Advocate for
R-1

ORDER

Renotify all applications for further consideration on 8th February,
2018.

Sd-

**(Deepa Krishan)
Member (T)**

Ina Malhotra
**(Ina Malhotra)
Member (J)**